

- (a) Annual Report and Accounts of the Sahitya Akademi, New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Akademi.

[Placed in Library. See No. L.T. 10938/17/23]

I. Notifications of the Ministry of Environment, Forest and Climate Change

II. Reports and Accounts of ANIFPDCL, Port Blair; WII, Dehradun; and GBPNIHE, Almora for various years and related papers

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN): Sir, on behalf of my colleague, Shri Ashwini Kumar Choubey, I lay on the Table—

I. (i) A copy (in English and Hindi) of the Ministry of Environment, Forest and Climate Change Notification No. S.O. 3840 (E) dated the 31st August, 2023 amending Principal Notification No. S.O. 1533 (E) dated the 14th September, 2006, issued under sub-section (1) and clause (v) of sub-section (2) of Section 3 of the Environment (Protection) Act, 1986, along with Delay Statement.

[Placed in Library. See No. L.T. 10216/17/23]

(ii) A copy (in English and Hindi) of the Ministry of Environment, Forest and Climate Change Notification No. S.O. 4994 (E) dated the 21st November, 2023 amending Principal Notification No. S.O. 83 (E) dated the 16th February, 1987, issued under sub-section (1) of Section 10 of the Environment (Protection) Act, 1986.

[Placed in Library. See No. L.T. 10223/17/23]

(iii) A copy (in English and Hindi) of the Ministry of Environment, Forest and Climate Change Notification No. S.O. 4995 (E) dated the 21st November, 2023 amending Principal Notification No. S.O. 84 (E) dated the 16th February, 1987, issued under sub-section (1) of Section 11 of the Environment (Protection) Act, 1986.

[Placed in Library. See No. L.T. 10224/17/23]

(iv) A copy each (in English and Hindi) of the following notifications of the Ministry of Environment, Forest and Climate Change, issued under sub-sections (1) and (3) of Section 3 of the Environment (Protection) Act, 1986:-

- (1) No. S.O. 3581 (E), dated the 10th August, 2023 amending the Principal Notification No. S.O. 6071 (E) dated the 27th December,

2022, along with Delay Statement.

- (2) No. S.O. 4798 (E), dated the 3rd November, 2023 constituting the Andhra Pradesh Coastal Zone Management Authority and specifying its functions.

[Placed in Library. For (1) and (2) See No. L.T. 10216/17/23]

(v) A copy (in English and Hindi) of the Ministry of Environment, Forest and Climate Change Notification No. S.O. 4751 (E), dated the 31st October, 2023 constituting the Daman and Diu Coastal Zone Management Authority and specifying its functions, issued under sub-section (3) of Section 3 of the Environment (Protection) Act, 1986.

[Placed in Library. See No. L.T. 10216/17/23]

(vi) A copy each (in English and Hindi) of the following notifications of the Ministry of Environment, Forest and Climate Change, under Section 26 of the Environment (Protection) Act, 1986:-

- (1) G.S.R. 826 (E) dated the 8th November, 2023, publishing the Environment (Protection) Fifth Amendment Rules, 2023.
- (2) G.S.R. 833 (E), dated the 10th November, 2023 publishing the Water Purification System (Regulation of Use) Rules, 2023.

[Placed in Library. See No. L.T. 10215/17/23]

(vii) A copy (in English and Hindi) of the Ministry of Environment, Forest and Climate Change Notification No. S.O. 3547 (E) dated the 8th August, 2023, regarding ports of entry and exit for the purposes of Chapter VB of the Wild Life (Protection) Act, 1972, issued under sub-section (4) of Section 49H of the said Act.

[Placed in Library. See No. L.T. 10221/17/23]

(viii) A copy (in English and Hindi) of the Ministry of Environment, Forest and Climate Change Notification No. S.O. 3548 (E), dated the 8th August, 2023, designating the institutes, as mentioned therein, as Scientific Authority for the purposes of Chapter VB of the Wild Life (Protection) Act, 1972, issued under sub-section (1) of Section 49F of the said Act.

[Placed in Library. See No. L.T. 10222/17/23]

(ix) A copy (in English and Hindi) of the Ministry of Environment, Forest and Climate Change Notification No. S.O. 3558 (E), dated the 8th August, 2023, delegating the powers and functions conferred on the Management Authority under Sections 49 H,

49-I, 49 J, 49 K, 49 L to the persons mentioned therein, issued under sub-section (5) of Section 49E of the Wild Life (Protection) Act, 1972.

[Placed in Library. See No. L.T. 10214/17/23]

II. (1) A copy each (English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—

- (i) (a) Forty-third Annual Report and Accounts of the Andaman and Nicobar Islands Forest and Plantation Development Corporation Limited (ANIFPDCL), Port Blair, for the year 2019-20, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation.
- (ii) (a) Forty-fourth Annual Report and Accounts of the Andaman and Nicobar Islands Forest and Plantation Development Corporation Limited (ANIFPDCL), Port Blair, for the year 2020-21, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (i) (a) & (ii) (a) above.

[Placed in Library. See No. L.T. 10220/17/23]

(iii) A copy each (in English and Hindi) of the following papers:—

- (1) (a) Annual Report and Accounts of the Wildlife Institute of India (WII), Dehradun, Uttarakhand, for the year 2020-21, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 10219/17/23]

- (2) (a) Annual Report and Accounts of the G.B. Pant National Institute of Himalayan Environment (GBPNIHE), Almora, Uttarakhand, for the year 2021-22, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 10218/17/23]

- (3) (a) Annual Report and Accounts of the G.B. Pant National Institute of Himalayan Environment (GBPNIHE), Almora, Uttarakhand, for the year 2022-23, together with the Auditor's Report on the Accounts.
(b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 10217/17/23]

I. Heritage Bye-laws of the Ministry of Culture

II. Reports and Accounts (2021-22 & 2022-23) of IBC, New Delhi; EZCC, Kolkata; and NZCC, Patiala and related papers

THE MINISTER OF STATE IN THE MINISTRY OF CULTURE (SHRI ARJUN RAM MEGHWAL): Sir, I lay on the Table—

I. A copy each (in English and Hindi) of the following Heritage Bye-laws of the Ministry of Culture, under sub-section (6) of Section 20E of the Ancient Monuments and Archaeological Sites and Remains Act, 1958:-

- (a) Heritage Bye-Laws for Picture Gallery, Hussainabad Lucknow, Uttar Pradesh.
(b) Heritage Bye Laws for Cemetery near Fort Machhi Bhawan Lucknow.
(c) Heritage Bye Laws for Chaturdasha Devata Temple, Tripura.
(d) Heritage Bye-Laws for Juma Masjid, Hardoi Road, Husainabad Lucknow, Uttar Pradesh.

[Placed in Library. See No. L.T. 10242/17/23]

II. A copy each (in English and Hindi) of the following papers:-

- (i) (a) Annual Report and Accounts of the International Buddhist Confederation (IBC), New Delhi, for the year 2021-22, together with the Auditor's Report on the Accounts.
(b) Review by Government on the working of the above Confederation.
(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 10243/17/23]

- (ii) (a) Annual Report and Accounts of the Eastern Zonal Cultural Centre